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DEPARTMENT OF SCIENTIFIC AND INDUSTRIAL RESEARCH, JUNIOR TECHNICAL ASSISTANT (GROUP 'C' POST) RECRUITMENT RULES, 1996

CONTENTS

- 1. Short title and commencement
- 2. Number of posts, classification and scale of pay
- 3. Method of recruitment, age limit, qualification, etc
- 4. <u>Disqualification</u>
- 5. Power to relax
- 6. Saving

SCHEDULE 1:- SCHEDULE

DEPARTMENT OF SCIENTIFIC AND INDUSTRIAL RESEARCH, JUNIOR TECHNICAL ASSISTANT (GROUP 'C' POST) RECRUITMENT RULES, 1996

G.S.R. 427, dated 23rd September, 1996 .-In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, the President hereby makes the following rules, regulating the method of recruitment to the post of Junior Technical Assistant in the Department of Scientific and Industrial Research, namely:-

1. Short title and commencement :-

- (1) These rules may be called the Department of Scientific and Industrial Research. Junior Technical Assistant (Group 'C' Post) Recruitment Rules, 1996.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay :-

The number of posts, its classification and the scale of pay attached thereto, shall be as specified in Columns 2 to 4 of the Schedule, annexed to these rules.

3. Method of recruitment, age limit, qualification, etc:

The method of recruitment, age limit, qualifications and other matters relating to the said post. shall be as specified in Columns 5 to 14 of the said Schedule.

4. Disqualification :-

No person,-

- (a) who has entered into or contracted a marriage with a person having a spouse living: or
- (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post: Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1 SCHEDULE

Name of the	Number of posts.	Classification.	Scale	Whether	Whether
post.			of	selection	the bene
			pay.	post or	fit of ad
				non- select	ded years
				ion post.	of service.
					admissi
					ble under
					Rule 30 of
					the
					Central
					Civil
					Services
					(Pension)

			Rules,
			1972.